

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section XI

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CHAPTER 63

**OTHER MADE UP TEXTILE ARTICLES; SETS; WORN CLOTHING
AND WORN TEXTILE ARTICLES; RAGS**

NOTES:

1. Sub-Chapter I applies only to made up articles, of any textile fabric.
2. Sub-Chapter I does not cover:
 - (a) Goods of Chapters 56 to 62; or
 - (b) Worn clothing or other worn articles of heading 6309.
3. Heading 6309 applies only to the following goods:
 - (a) Articles of textile materials:
 - (i) Clothing and clothing accessories, and parts thereof;
 - (ii) Blankets and traveling rugs;
 - (iii) Bed linen, table linen and kitchen linen;
 - (iv) Furnishing articles, other than carpets of headings 5701 to 5705 and tapestries of heading 5805.
 - (b) Footwear and headgear of any material other than asbestos.

In order to be classified in this heading, the articles mentioned above must comply with both of the following requirements.

- (i) They must show signs of appreciable wear, and
- (ii) They must be presented in bulk or in bales, sacks or similar packings.

Sub-heading Note:

Sub-heading 6304 20 covers articles made from fabrics, impregnated or coated with alpha-cypermethrin (ISO), chlorfenapyr (ISO), deltamethrin (INN, ISO), lambda-cyhalothrin (ISO), permethrin (ISO) or pirimiphosmethyl (ISO).

Exim Code	Item Description	Policy	Policy Conditions
	I. OTHER MADE UP TEXTILE ARTICLES		
6301	BLANKETS AND TRAVELLING RUGS		
6301 10 00	Electric blankets	Free	
6301 20 00	Blankets (other than electric blankets) and travelling rugs, of wool or fine animal hair	Free	
6301 30 00	Blankets (other than electric blankets) and travelling rugs, of cotton	Free	
6301 40 00	Blankets (other than electric blankets) and	Free	

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	travelling rugs, of synthetic fibres		
6301 90	<i>Other blankets and travelling rugs:</i>		
6301 90 10	Jute blankets including blankets of blended jute	Free	
6301 90 90	Other	Free	
6302	BED LINEN, TABLE LINEN, TOILET LINEN AND KITCHEN LINEN		
6302 10	<i>Bed linen, knitted or crocheted:</i>		
6302 10 10	Of cotton	Free	
6302 10 90	Other	Free	
	<i>Other bed linen, printed:</i>		
6302 21 00	Of cotton	Free	
6302 21 10	Handloom	free	
6302 22 00	Of man-made fibres	Free	
6302 29 00	Of other textile materials	Free	
	<i>Other bed linen:</i>		
6302 31 00	Of cotton	Free	
6302 32 00	Of man-made fibres	Free	
6302 39 00	Of other textile materials	Free	
6302 40	<i>Table linen, knitted or crocheted:</i>		
6302 40 10	Of silk	Free	
6302 40 20	Of wool or fine animal hair	Free	
6302 40 30	Of cotton	Free	
6302 40 40	Of man-made fibres	Free	
6302 40 90	Other	Free	
	<i>Other table linen:</i>		
6302 51 00	Of cotton	Free	
6302 51 10	Handloom	free	
6302 53 00	Of man-made fibres	Free	
6302 59 00	Of other textile materials	Free	
6302 60 00	Toilet linen and kitchen linen, of terry towelling or similar terry fabrics, of cotton	Free	
6302 60 10	Handloom	free	
	<i>Other:</i>		
6302 91 00	Of cotton	Free	
6302 91 10	Handloom	free	

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6302 93 00	Of man-made fibres	Free	
6302 99 00	Of other textile materials	Free	
6303	CURTAINS (INCLUDING DRAPES) AND INTERIOR BLINDS: CURTAIN OR BED VALANCES		
	<i>Knitted or crocheted:</i>		
6303 12 00	Of synthetic fibres	Free	
6303 19 00	Of other textile materials	Free	
	<i>Other:</i>		
6303 91 00	Of cotton	Free	
6303 92 00	Of synthetic fibres	Free	
6303 99	<i>Of other textile materials:</i>		
6303 99 10	Silk shower curtains	Free	
6303 99 90	Other	Free	
6304	OTHER FURNISHING ARTICLES, EXCLUDING THOSE OF HEADING 9404		
	<i>Bed spreads:</i>		
6304 11 00	Knitted or crocheted	Free	
6304 19	<i>Other:</i>		
6304 19 10	Bedsheets and bed covers, of cotton	Free	
6304 19 20	Bedspreads of silk	Free	
6304 19 30	Bedsheets and bed covers of man-made fibres	Free	
6304 19 40	Bedsheets and Bed Covers of cotton, Handloom	free	
6304 19 90	Other	Free	
6304 20			
6304 20 00	Bed nets, of warp knit fabrics specified in Sub-heading Note 1 to this Chapter	free	
	<i>Other:</i>		
6304 91	<i>Knitted or crocheted:</i>		
6304 91 10	Silk belt	Free	
6304 91 20	Woollen cushion cover	Free	
6304 91 90	Other	Free	

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6304 92	<i>Not knitted or crocheted, of cotton:</i>		
6304 92 10	Counterpanes	Free	
6304 92 11	Counterpanes - of Handloom	free	
6304 92 20	Napkins	Free	
6304 92 21	Napkins - of Handloom	free	
6304 92 30	Pillow case and pillow slip	Free	
6304 92 31	Pillow cases and pillow slips - of Handloom	free	
6304 92 40	Table cloth and table cover	Free	
6304 92 41	Table cloth and Table Covers - of Handloom	free	
6304 92 50	Terry towel	Free	
6304 92 60	Towels, other than terry towel	Free	
6304 92 70	Mosquito nets	Free	
6304 92 80	Cushion covers	Free	
6304 92 81	Cushion covers - of Handloom	free	
6304 92 90	Other furnishing articles	Free	
6304 92 91	Other furnishing articles - of Handloom	free	
6304 93 00	Not knitted or crocheted, of synthetic fibres	Free	
6304 99	<i>Not knitted or crocheted, of other textile material:</i>		
6304 99 10	Silk cushion covers	Free	
6304 99 90	Other	Free	
6304 99 91	of silk, Handloom	free	
6304 99 92	of wool, Handloom	free	
6305	SACKS AND BAGS, OF A KIND USED FOR THE PACKING OF GOODS		
6305 10	<i>Of jute or of other textile bastfibres of heading 5303:</i>		
6305 10 10	Jute bagging for raw cotton	Free	
6305 10 20	Jute corn (grains) sacks	Free	
6305 10 30	Jute hessian bags	Free	
6305 10 40	Jute sacking bags	Free	
6305 10 50	Jute wool sacks	Free	
6305 10 60	Plastic coated or paper cum polythene lined jute bags and sacks	Free	
6305 10 70	Paper laminated hessian jute	Free	
6305 10 80	Jute soil savers	Free	
6305 10 90	Other	Free	
6305 20 00	Of cotton	Free	

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	<i>Of man-made textile materials:</i>		
6305 32 00	Flexible intermediate bulk containers	Free	
6305 33 00	Other, of polyethylene or polypropylene strip or the like	Free	
6305 39 00	Other	Free	
6305 90 00	Of other textile materials	Free	
6306	TARPAULINS, AWNINGS AND SUNBLINDS; TENTS; SAILS FOR BOATS, SAILBOARDS OR LANDCRAFT; CAMPING GOODS		
	<i>Tarpaulins, awnings and sunblinds:</i>		
6306 12 00	Of synthetic fibres	Free	
6306 19	<i>Of other textile materials:</i>		
6306 19 10	Jute tarpaulins (including DW tarpaulin)	Free	
6306 19 20	Blinds or awnings of coir	Free	
6306 19 30	Venetian or Austrian blinds	Free	
6306 19 90	Other	Free	
	<i>Tents:</i>		
6306 22 00	Of synthetic fibres	Free	
6306 29	<i>Of other textile materials:</i>		
6306 29 10	Of jute	Free	
6306 29 90	Other	Free	
6306 30 00	Sails	Free	
6306 40 00	Pneumatic Mattresses	Free	
6306 90	<i>Other:</i>		
6306 90 10	Of cotton	Free	
6306 90 90	Of other textile materials	Free	
6307	OTHER MADE UP ARTICLES, INCLUDING DRESS PATTERNS		
6307 10	<i>Floor-cloths, dish-cloths, dusters and similar cleaning cloths:</i>		
6307 10 10	Of cotton	Free	

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6307 10 20	Of man-made fibres	Free	
6307 10 30	of Cotton, Handloom	free	
6307 10 90	Other	Free	
6307 20	<i>Life jackets and life-belts:</i>		
6307 20 10	Of cotton	Free	
6307 20 90	Other	Free	
6307 90	<i>Other:</i>		
	<i>Dress materials hand printed:</i>		
6307 90 11	Of cotton	Free	
6307 90 12	Of silk	Free	
6307 90 13	Of man-made fibres	Free	
6307 90 19	Other	Free	
6307 90 20	Made up articles of cotton	Free	
6307 90 90	Other	Free	
	II. SETS		
6308 00 00	Sets consisting of woven fabric and yarn, whether or not with accessories, for making up into rugs, tapestries, embroidered table cloths or serviettes, or similar textile articles, put up in packings for retail sale	Free	
	III. WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS		
6309 00 00	Worn clothing and other worn articles	Restricted	
6310	USED OR NEW RAGS, SCRAP TWINE, CORDAGE, ROPE AND CABLES AND WORN OUT ARTICLES OF TWINE, CORDAGE, ROPE OR CABLES, OF TEXTILE MATERIALS		
6310 10	<i>Sorted:</i>		
6310 10 10	Woolen rags	Restricted	
6310 10 20	Cotton rags	Restricted	Permitted for import in completely mutilated form without a licence

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			subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.
6310 10 30	Gunny cuttings	Restricted	
6310 10 90	Other	Restricted	
	<i>Other:</i>		
6310 90 10	Woolen rags	Restricted	Permitted for import in completely mutilated form without a licence subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.
6310 90 20	Cotton rags	Restricted	
6310 90 30	Gunny cuttings	Free	
6310 90 40	Synthetic rags	Restricted	Permitted for import in completely mutilated form without a licence subject to the condition that mutilation must conform to the requirement specified by Customs Public Notice or Trade Notice.
6310 90 90	Other	Restricted	